

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.3190
TO BE ANSWERED ON 6TH DECEMBER, 2019**

PROCUREMENT SCAM IN AIIMS

**3190. SHRI RAHUL RAMESH SHEWALE:
SHRI BHARTRUHARI MAHTAB:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the cases of procurement scam in All India Institute of Medical Sciences and other Central Government Hospitals have come to the notice of the Government during each of the last three years and the current year;
- (b) if so, the details thereof, State/UT and Hospital-wise and the reasons therefor;
- (c) whether the Government has conducted any enquiry in the said scams;
- (d) if so, the details and outcome thereof along with the number of officials found involved in such scams and the punishment awarded to them so far, and if not the reasons therefor; and
- (e) the other corrective steps taken/ being taken by the Government in this regard?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (e): No case of procurement scam in all AIIMS and Central Government hospitals at Delhi have come to the notice of the Government during each of the last three years and the current year.